

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. CP/136(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Tradewel Construction Corporation
Private Limited**

Section: 66 of Companies Act, 2013

ORDER

Counsel, Hemant Sethi a/w Devanshi Sethi appeared for the Petitioner.

List this matter on **06.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)